

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

CP (IB) No. 99/7/HDB/2022

AND

**IA(IBC) 781, 963, 559, 560, 586, 587, 655, 656, 657, 658, 959, 960, 961, 962, 964, 1058 & 1087/2024, IA (IBC) 1202/2024 in IA (IBC) 655/2024, IA (IBC) 1203/2024 in IA (IBC) 656/2024, IA (IBC) 1204/2024 in IA (IBC) 657/2024, IA (IBC) 1205/2024 in IA (IBC) 658/2024, IA (IBC) 1206/2024 in IA (IBC) 781/2024, IA (IBC) 1245/2024 & IA (IBC) (Plan) 13/2024 in CP (IB) No. 99/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

AND

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 959/2024, 960/2024, 961/2024, 962/2024, 964/2024, 1058/2024 & 1087/2024

It is represented by Learned Counsel Mr G Bhupesh that IAs 959/2024, 960/2024, 961/2024, 962/2024, 964/2024, 1058/2024 & 1087/2024 which are posted for hearing on 05.07.2024. But inadvertently these IAs are listed for orders today.

Let the court officer give a written explanation as to why these IAs are listed for orders.

Let the above IAs be called on 05.07.2024 for hearing.

IA(IBC) 781/2024, 963/2024, 559/2024, 560/2024, 586/2024, 587/2024, 655/2024, 656/2024, 657/2024, 658/2024

Orders not pronounced in these IAs, as some IAs are pending and stands adjourned to 05.07.2024. Hence, call on 05.07.2024.

Meanwhile, let the present Resolution Professional inform the former IRP Mr S Chandra Prakash Jain, to present on 05.07.2024.

IA (IBC) 1202/2024 in IA (IBC) 655/2024, IA (IBC) 1203/2024 in IA (IBC) 656/2024, IA (IBC) 1204/2024 in IA (IBC) 657/2024, IA (IBC) 1205/2024 in IA (IBC) 658/2024, IA (IBC) 1206/2024 in IA (IBC) 781/2024

Learned PCS Mr Shaik Ghouse, for applicant present physically.

Learned Counsel Mr Karthik Aruva, for respondent present through Video Conference.

Matter adjourned to 05.07.2024.

IA (IBC) 1245/2024

Matter adjourned to 05.07.2024.

IA (IBC) (Plan) 13/2024

Matter adjourned to 05.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)